

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 73 of 2013 & IA 116 of 2013

Dated : 23rd August, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Assam Power Distribution Company Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission ... Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan
Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for NEEPCO

CORRIGENDUM

Heard the learned counsel for the appellant.

Post the matter for further hearing on 17th September, 2013.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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